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Written Answers

1377. MAULANA **OBAIDULLAH** KHAN AZMI: Will the PRIME MINIS-TER be pleased to state:

- whet'ner instructions issued August 1990 for inclusion of representatives of SC/ST and minorities in the selection Committees/Boards have been implemented in the Department of Electronics;
- (b) if so, what are the details of such bodies and organisations under the Department where the instructions have been implemented:
- (c) what are the names of the bodies which which have not implemented the instructions so far along with the reasons therefor; and
- (d) what steps tare being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) to (d) The informtion is being collected and will be laid on the Table of the House.

## Mini Rice Mills for dehusking paddy

BHUPINDER 1378. SHRI SINGH MANN: Will the Minister FOOD PRO-CESSING INDUSTRIES be pleased to state:

- (a) whether Kisans are allowed dehusk their own paddy produce so as to market polished rice, rice bran and husk instead of paddy;
- (b) if so whether Government have any objection to the manufacturing and designing of some mini rice mills to serve as a farm implement for Kisans; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD **PROCESSING** INDUSTRIES (SHRI GIRIDHAR GO-MANGO); (a) Kisans (farmers) or any other persons can dehusk their own paddy produce only with a valid permit/licence milling operations. for carrying permit/licence can be issued by the respective State Governments to whom the powers are delegated for issue of permit/ licence for setting up of rice under the Rice Milling Industry (Regulation & licensing) Rules, 1959.

- (b) Government has no objection to manufacturing and designing of mini rice mills
  - (c) Does not arise.

## Frequent increase in price of bread

1379. SHRI MURLIDHAR CHAND-RAKANT BHANDARE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the prices of bread by different standard companies including Modern Bread have been frequently increased during the last two years, in Delhi; and
- (b) if so, the details of such increase during 1990 and 1991; and reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GO-MANGO): (a) and (b) Increase in the price of bread allowed in Delhi during 1990-91 are as under:--